

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**C.P. No.63/2/2018
O.A. No.63/972/2018
M.A. No.63/7/2019**

Date of decision: 15.02.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Prem Singh son of Shri Balam Ram aged 46 years, UDC, CRI, Kasauli, Distt. Solan, H.P. -173204
2. Uttam Singh son of Shri Dilip Singh, aged 50 years Office Superintendent, CRI, Kasauli, Distt. Solan, H.P. -173204
3. Sh. Atul Kumar son of Sh. Ram Nath, aged 45 years, Office Superintendent, CRI, Kasauli, Distt. Solan, H.P. -173204
4. Rajinder Kumar son of Sh. D.R.Sharma, aged 54 years, Office Superintendent, CRI, Kasauli, Distt. Solan, H.P. -173204
5. Smt. Vipin Kumari Katel d/o Sh. Bhoop Singh, aged 52 years, Head Clerk, CRI, Kasauli, Distt. Solan, H.P. -173204
6. Tej Parkash son of Shri Multani Ram, aged 45 years, Head Clerk, CRI, Kasauli, Distt. Solan, H.P. -173204
7. Smt. Parvathi Devi W/O Sh. Mohan Lal, aged 52 years, Head Clerk, CRI, Kasauli, Distt. Solan, H.P. -173204
8. Smt. Hima Devi Verma W/O Sh. Kahnu Ram, aged 59 years, Head Clerk, CRI, Kasauli, Distt. Solan, H.P. -173204
9. Smt. Meena Kumari Wife of Sh. Ramesh Kumar, Head Clerk, aged 52 years, CRI, Kasauli, Distt. Solan, H.P. -173204
10. Smt. Jagariti Sharma d/o Sh. Sant Ram Sharma. FWS 48 Years, Head Clerk, CRI, Kasauli, Distt. Solan, H.P. -173204
11. Devinder Dutt Sharma son of Sh. Hari Dutt Sharma, aged 58 years, Head Clerk, CRI, Kasauli, Distt. Solan, H.P. -173204
12. Smt. Lata Kumari d/o Sh. Om Chand, aged 45 years, Receptionist, CRI, Kasauli, Distt. Solan, H.P. -173204
13. Smt. Usha Devi d/o Sh. Garbh Singh, aged 50 years, UDC, CRI, Kasauli, Distt. Solan, H.P. -173204
14. Umed Ram son of Sh. Het Ram, aged 58 years, UDC, CRI, Kasauli, Distt. Solan, H.P. -173204
15. Gaurav Bhardwaj son of Sh. Shrest Singh, aged 33 years, UDC, CRI, Kasauli, Distt. Solan, H.P. -173204
16. Anuj Kumar son of Sh. Vakil Singh, aged 34 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
17. Rahul Ratna Sajal son of Sh. Ravinder Prasad Singh, aged 29 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
18. Amit Kumar son of Sh. Ranbir Singh, aged 27 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
19. Harchran Singh son of Sh. Amar Singh, aged 50 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
20. Sh. Deepak Kumar son of Sh. Langu Ram, aged 37 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204

21. Md. Mubarak Ansari son of Sh. Nurul Hasan Ansari, aged 34 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
22. Ashok Kumar son of Sh. Jai Pal Singh, aged 28 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
23. Sudhir son of Sh. Rajbir Singh, aged 30 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
24. Rakesh Rinawa son of Sh. Sohan Ram Jat, aged 26 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
25. Naveen son of Sh. Bhoop Singh, aged 23 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
26. Sachin son of Sh. Rohtas, aged 20 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
27. Amit son of Sh. Balram, aged 25 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
28. Amit Kumar son of Sh. Surinder Singh, aged 27 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
29. Km. Himani Gupta d/o Sh. Ashok Kumar Gupta, aged 23 years, LDC, CRI, Kasauli, Distt. Solan, H.P. -173204
30. Bimal Kumar Sharma son of Sh. B.N.Sharma, aged 53 years, Hindi Translator, CRI, Kasauli, Distt. Solan, H.P. -173204
31. Sh. Manoj Kumar Sharma son of Shri Devi Dutt Sharma, aged 46 years, Technical Supervisor, CRI, Kasauli, Distt. Solan, H.P. -173204
32. Arvind Kumar son of Shri Gian Chand Panwar, aged 47 years, Technical Supervisor, CRI, Kasauli, Distt. Solan, H.P. -173204
33. Harkesh Mann son of Sh. Jagpal Singh, aged 30 years, LDC, Dr. R.M.L. Hospital, Baba Kharak Singh Marg, New Delhi-110011.
34. Sandeep Hooda son of Sh. Ram Kumar Hooda, aged 31 years, LDC, Dr. R.M.L. Hospital, Baba Kharak Singh Marg, New Delhi-110011.
35. Madan Mohan Prashar son of Sh. Ram Dass, Office Superintendent (Retd.) resident of Shashi Mukhi Cottage, R & T Wing, CRI, Kasauli, Distt. Solan, H.P. -173204
36. Parkash Lakra son of Sh. Patras Lakra, age 40 years, LDC, Central Institute of Psychiatry, Kanke, Ranchi, Jharkhand – 834006

(ALL APPLICANTS GROUP-C)

... PETITIONERS

VERSUS

1. Ms. Preeti Sudan, Secretary, H&FW), Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi. Pin 110011
2. Dr. S. Venkates, Director General of Health Services, Ministry of Health & Family Welfares, Nirman Bhawan, New Delhi-110011
3. Dr. A. K. Tahlan, Director, Central Research Institute, Kasauli, District Solan, Himachal Pradesh-173204

... RESPONDENTS

PRESENT: Sh. V.K. Sharma, counsel for the petitioners.
Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Though this is a DB matter, but considering the submissions made by learned counsel for the parties that other connected matters i.e. C.P. No.63/174/2018 titled **Babu Lal & Ors. vs. UOI & Ors.** have already been disposed of vide order dated 21.01.2019, by granting the respondents six weeks time from the date of passing of the order to comply with the order of this Court, so let this petition be also disposed of in the same terms and since three weeks time has already expired, therefore, order be slightly modified by granting respondents three weeks time to comply with the order.
2. Accordingly the present C.P. is disposed of in the same terms as in the case of **Babu Lal & Ors.** M.A. also stands disposed of accordingly. Notices are discharged.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 15.02.2019.
Place: Chandigarh.

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